

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 618/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJESHWAR & ANR.

Respondent(s)

Date : 11-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms. Garima Prashad, AOR
Mr. Vikas Choudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh reminder for Records.

List again on 14.04.2020.

RAJIV KALRA
Registrar

pm